12-11 hrs.

12.12 hrs.

MATTERS UNDER RULE 377

(i) NEED FOR REMUNERATIVE PRICES FOR POTATO-GROWERS OF U.P.

श्री बी० डी० सिंह (फूलपुर) : देश में आलू के कुल उत्पादन का लगभग आधा भाग उत्तर प्रदेश में उत्पन्न होने लगा है। इस वर्ष यहां लगभग 47 लाख मीट्रिक टन आलू के उत्पादन की आशा है । परन्तु, यह बड़ी चिंता का विषय है कि किसान का अधिक परिश्रम उसके उत्पादन के मूल्य में ह्रास का कारण हो जाता है । कृषि मूल्यों का अधिक उतार-चढ़ाव किसान के लिए कभी अभिशाप बन जाता है। उत्पादन प्राप्ति के समय उसका मूल्य न्यूनतम स्तर पर आ जाता है और पूंजीपतियों, व्यापारियों द्वारा असहाय किसान का भयंकर शोषण किया जाता है।

[MR. DEPUTY-SPEAKER *in the Chair*]

मैं, माननीय कृषि मंत्री जी से आग्रह करूंगा कि वे उत्तर प्रदेश के आलू उत्पादकों की ओर अधिक सक्रिय ध्यान दें और ऐसी परिस्थिति उत्पन्न करने में सहायता करें जिसमें किसानों को अपनी उपज का उचित मूल्य मिल सके। नाफेड संस्था कृषि वस्तुओं के विपणन का कार्य करती है। नाफेड को प्रदेश में अधिक सक्रियता से उचित मूल्य पर आलू का अधिक से अधिक क्रय करना चाहिए जिससे मूल्य में हानिप्रद ह्रास न हो। उत्तर प्रदेश से आलू दूसरे प्रदेशों विशेषकर आसाम को बड़ी मात्रा में निर्यात किया जाता है। रेल वैगनों के अभाव के कारण प्रदेश से आलू के निर्यात में बाधा पड़ती है। फलत: मूल्य बहुत नीचे गिर जाते हैं और किसानों को हानि उठानी पड़ती है। इस वर्ष मांग के अनुसार वैगनों की व्यवस्था की जाए। प्रदेश सरकार ने माननीय रेल मंत्री जी से सम्पर्क किया है। यदि इस संबंध में समय से आवश्यक कार्यवाही न की गई तो किसानों में व्याप्त निराशा एवं क्षोभ किसी भी समय उग्र हो सकता है ।

आलू एक शीघ्र नाशवान कृषि उत्पादन है। उसकी खुदाई के बाद उत्पादन को किसान अधिक समय तक अपने पास सुरक्षित रखने में असमर्थ रहता है । प्रदेश में भंडारण व्यवस्था बहुत ही अपर्याप्त है । शीतगृहों की संख्या आवश्यकता से बहुत ही कम है। सीमित संख्या के कारण शीतगृह अनेकों प्रकार से किसानों का शोषण करते हैं। उनका लाभ अधिकतर प्रभावशाली लोगों को मिलता है । अतएव, जो भी कार्यवाही की जाए, समय से की जाए, यह अधिक महत्व की बात है ।

(ii) SHORTAGE OF EDIBLE OILS AND VANASPATI

DR. VASANT KUMAR PANDIT (Rajgarh): During recent months, there has been a steep price rise of oil-seeds, groundnut and edible oils as well as vanaspati. The general crisis that has been affecting the country's economy since 1980 has now touched yet another essential article of the common consumer viz., vanaspati and edible oils. Nowhere, not even through the public distribution system, edible oil and vanaspati are available at the fixed price. The vanaspati manufacturers are taking advantage of the recent price rise of oil-seeds and edible oils. There is a planned moved to create shortage of vanaspati and edible oils. The merchants complain that vanaspati is not readily available at the Government exfactory fixed price of Rs. 192 per tin.

In the absence of firm steps by the Government to hold the price line we find the manufacturers, traders, anti-social elements, hoarders, smugglers and blackmarketeers in these essential daily items of the common man.

The entire policy and the plan of the Government has failed. There has been no appreciable rise in the acreage under oil-seeds, availability of

non-traditional oils like cotton-seed, rice-bran-soya rapeseed and salseed oils. The cost of manufacture is going up due to other Government created constraints. To add to the worsening situation, the future of new oil-seed season will purely depend on the coming monsoon season.

Under these circumstances, the common man will be forced to buy vanaspati and edible oils in the black-market. No steps are being taken to import edible oils in sufficient quantities and at reasonable prices. If need be the Government must subsidise the imported oil or the end-product at no-profit no-loss basis.

I call upon the Government to come out boldly with a white paper declaring their overall policy on essential consumer goods.

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, no member of the Cabinet is present in the Treasury Benches at the moment.

DR. SUBRAMANIAM SWAMY (Bombay North East): It has never happened. Has the Government resigned?

SHRI GEORGE FERNANDES (Muzaffarpur): Sir, you adjourn the House. There is no government. Sir, we walk out. They are treating the House with contempt.... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): Sir, I am extremely sorry. We did not mean any disrespect to the House. We hold the House in the highest respect.

DR. SUBRAMANIAM SWAMY: I would like to know from the Government whether it has submitted its resignation.

SHRI GEORGE FERNANDES: There should be a Cabinet Minister present in the House.

MR. DEPUTY-SPEAKER: I agree with the hon. Members that it is a serious thing. I would request the Government that members of the Cabinet should be present in this House.

DR. SUBRAMANIAM SWAMY: Sir, any Government that works has a roster. Do they not maintain a roster?

MR. DEPUTY-SPEAKER: Dr. Subramaniam Swamy, Mr. P. Venkatasubbaiah, has tendered an unconditional appology. So, you do not press.

श्री मनीराम बागड़ी (हिसार) : आप सरकार के एकशन को कंडेम करिएगा ।

MR. DEPUTY-SPEAKER: As gentlemen we may accept the appology.

श्री मनीराम बागड़ी : जो सारे सदन का अपमान करते हैं वे जेंटिलमेन हो गए ।

DR. SUBRAMANIAM SWAMY: In future we will elect a Prime Minister from amongst ourselves if no member of the Cabinet is present in the House.

SHRI P. VENKATASUBBAIAH: Sir, the Cabinet Minister is also available.

श्री रामबिलास पासवान (हाजीपुर) : यह पहली दफा घटना नहीं घटी है। हमेशा इसी तरह हाउस में घटना घटती है। आप इसको कंडेम कीजिए और निर्देश दीजिए कि एक केबिनेट स्तर का मिनिस्टर यहां पर उपस्थित रहे ।

MR. DEPUTY-SPEAKER: He has already expressed his appology.

SHRI MANI RAM BAGRI: Have you condemned?

MR. DEPUTY-SPEAKER: I have already told that it is a very serious thing. Government should see to it that such a thing does not recur again.

I have already said that it is a very serious matter.

(*Interruptions*)

MR. DEPUTY-SPEAKER: Now, Mr. Rathod. Matter under Rule 377.

SHRI UTTAM RATHOD (Hingoli): I am thankful to the Opposition that they have at least succeeded in getting the Home Minister to listen to the plight of the tribals in Maharashtra.

MR. DEPUTY-SPEAKER: Please make your submission under Rule 377.

(iii) WELFARE MEASURES FOR TRIBALS WITH SPECIAL REFERENCE TO KINWAT SANATORIUM SOCIETY HOSPITAL IN KINWAT, DISTRICT NANDED

SHRI UTTAM RATHOD (Hingoli): Mr. Deputy Speaker, Sir, under Rule 377 I wish to submit that it is the accepted policy of the Government that concerted measures should be taken to improve the lot of the tribals. In fact, with a view to achieve this, the Government at the Centre and the Planning Commission have been stressing the need for detailed planning at the district level and have been urging that concerted measures should be taken to provide the requisite facilities.

I regret to have to bring to your notice that a well-equipped 10-bedded hospital with 50 MA X-Ray Machine, well-equipped operation theatre, well-equipped pathological laboratory with colorimeter and 4 buildings on a 5-acre plot, which was raised through subscriptions, largely by the tribals in Kinwat of District Nanded, Maharashtra by the vigorous efforts of Kinwat Sanatorium Society, now renamed Ramanand Tirth Sanatorium, and was taken over by the Government in 1977, is not being put to use so much so, that the equipment has also started rusting.

The doctor visits this hospital once a week for one hour. The X-Ray Machine is not provided with films nor with developing solution. Electricity bills are never paid. The telephone connection was cut three years back. Only one technician and a peon is paid some meagre salaries to look after the whole property worth more than Rs. 6 lakhs.

The Government, at the time of the take-over of the Hospital in 1977, had held out the assurance that it would be converted into a 30-bedded cottage hospital under Tribal Sub-plan of the district. And it is understood that while funds are provided in the Budget for such schemes, those are likely to lapse unless timely and effective action is taken to augment the facilities and the put the existing ones to full use, in the interest of providing the necessary health and welfare services to the Tribals.

(iv) *Re.* UPGRADATION OF MADAN MOHAN GRADUATE ENGINEERING COLLEGE AT GORAKHPUR INTO A POST-GRADUATE ENGINEERING COLLEGE.

श्री महावीर प्रसाद (बांसगांव) : मदनमोहन मालवीय ग्रेजुएट इंजीनियरिंग कालेज गोरखपुर (उत्तर प्रदेश) को पोस्ट ग्रेजुएट इंजीनियरिंग कालेज के रूप में परिणत करने के सम्बन्ध में एक नम्र निवेदन करना चाहता हूं ।

मान्यवर, मदनमोहन मालवीय इंजीनियरिंग कालेज गोरखपुर विश्वविद्यालय, गोरखपुर से सम्बद्ध है जो मेरे निर्वाचन क्षेत्र में कार्यरत होते हुए उ० प्र० के पूर्वांचल में स्थित है । यहां पर ग्राज भी लोग ग्रार्थिक, सामाजिक, मनोवैज्ञानिक एवं शैक्षणिक दृष्टिकोण से ग्रत्यन्त पिछड़े हुए हैं । इस विद्यालय में ग्रेजुएट कक्षायें चल रही हैं। किन्तु इंजीनियरिंग में ग्रेजुएट बनने के बाद जो विद्यार्थी इंजीनियरिंग में पोस्ट ग्रेजुएट बनना चाहते हैं वे धनाभाव एवं गरीबता के कारण ग्रन्यत्र नहीं जा पाते ग्रौर उनकी ग्राशा निराशा में बदल जाती है । कारण कि ग्रन्य पोस्ट ग्रेजुएट इंजीनियरिंग कालेज वहां से काफी दूर हैं। मान्यवर, वह विद्यालय केवल उत्तर प्रदेश में पूर्वांचल के छात्रों के लिए ही नहीं बल्कि उसमें पश्चिमी बिहार तथा ग्रन्य प्रान्तों के भी छात्र ग्रध्ययन करने ग्राते हैं । इस सम्बन्ध में विद्यालय की तरफ से तथा प्रदेशीय सरकार की तरफ से भी